HIGH COURT OF MEGHALAYA, AT SHILLONG.

NOTIFICATION

Dated 2nd February, 2021.

HCM.II/82/2017-Estt./336: With the approval of the Hon'ble the Chief Justice, the Hon'ble High Court of Meghalaya, in exercise of the power conferred under Article 235 of the Constitution of India read with clause(a) of Rule 7 of the Meghalaya Higher Judicial Service Rules, 2015, is pleased to promote Shri Febroneous Silkam Sangma, Grade II Judicial Officer, Meghalaya Judicial Service to Grade I(Entry Level), Meghalaya Higher Judicial Service. Further, his seniority in the gradation list is hereby restored with retrospective effect to be calculated from the date of promotion of Judicial Officers of the same batch viz Smt Kerpa M.L. Nongbri and Shri Isormon Rymbui who were promoted on 28.06.2019.

By Order

REGISTRAR GENERAL Memo HCM.II/82/2017-Estt./336-A Dated, Shillong the 2nd February, 2021

Copy for information to:-

- 1. The Registrar-Cum-Principal Private Secretary to the Hon'ble, the Chief
- 2. The Private Secretary to Hon'ble Mr Justice R. V. More.
- 3. The Private Secretary to Hon'ble Mr Justice H. S. Thangkhiew.
- 4. The Private Secretary to Hon'ble Mr Justice W. Diengdoh.
- 5. The Advocate General to the Government of Meghalaya, Shillong.
- 6. The Commissioner & Secretary to the Govt. of Meghalaya, Shillong with a request to take necessary steps including issuing the relevant order effecting the promotion from his end.
- 7. The Registrar (Judicial Service) High Court of Meghalaya, Shillong.
- 8. The Accountant General (A&E), Meghalaya, Shillong.
- 9. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 10. All District & Session Judges, Meghalaya.
- 11. Shri Febroneous Silkam Sangma, Judicial Officer concerned.
- 12. The Director of Printing & Stationery, Meghalaya, Shillong for publication of this notification in the next issue of the Gazette.
- 13. The System Analyst, High Court of Meghalaya for uploading the same in the Official website.
- 14. Office file.

REGISTRAR GENERAL